

**Central Administrative Tribunal
Principal Bench**

**RA No.136/2017
in
OA No.1449/2013
MA No.2067/2017
MA No.2068/2017**

New Delhi, this the 29th day of May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Kishor Kumar Makwana,
S/o Late Shri Dhiraj Lal,
Aged about 52 years,
Presently Working as Economic Officer,
Niti Aayog (Earlier Planning Commission),
R/o C-17, GF, Near Balaji Rasoi,
Guru Ramdas Nagar, Laxminagar,
Delhi-110092.

...Review Applicant

(By Advocate : Shri Sanjiv Joshi)

Versus

Union of India
Through its
Chief Executive Office (C.E.O.),
Niti Ayog (Earlier Planning Commission),
Sansad Marg,
New Delhi-110001.

... Review Respondent

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :-

After arguing for sometime, learned counsel seeks to withdraw this RA with liberty to seek remedy before the higher forum, in

accordance with law. Prayer allowed. Review Application dismissed with liberty prayed for. No costs.

MA No.2067/2017 and MA No.2068/2017

2. In view of the above order passed in RA, all the ancillary Applications also stands dismissed.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

‘rk’